

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3882

ANSWERED ON:23.12.2004

FUNDS TO WAKF BOARDS

Harsha Kumar Shri G.V.;Rathod Shri Harisingh Nasaru

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received any proposal to give financial help to the Wakf Boards to offer financial support to women in distress, widows and divorces as per news item appearing in The Hindu dated November 26,2004;
- (b) if so, the details of the proposals received and the action taken by the Union Government thereon, State-wise; and
- (c) the measures being taken by the Government and the Wakf Boards to protect the women in distress, widows and divorcees?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) No Sir.

(c) As per the provisions of the Muslim Women (Protection of Rights on Divorce) Act, 1986, the State Wakf Boards may be directed by Court to pay maintenance to such women as are unable to maintain themselves and have no relatives who can pay for their maintenance.